

NAME OF THE MEETING సమావేశము పేరు

FOR USE IN THE OFFICE

ATTENDANCE

INDEX
Attendance Sl.No.

(13 (2) వ నియమమును చూడుడు

SEE RULE 13 (2)

నమూనా - ఎ

FORM - A

తెలంగాణ విధాన మండలి సీచివాలయము

TELANGANA LEGISLATURE SECRETARIAT

(ప్రయాణ భత్యపు బిల్లు తయారు చేయుటకు సభ్యులు పూరించవలసిన నమూనా)

(FORM TO BE FILLED IN BY MEMBERS FOR PREPARING
TRAVELLING ALLOWANCE BILL)

పేరు (పెద్ద అక్షరములలో)

1. Name (in BLOCK LETTERS) :
సాధారణ నివాస స్థలము
2. Usual place of residence (U.P.R.) :
సాధారణ నివాస స్థలమునకు దగ్గరగా ఉన్న రైల్వే స్టేషను
3. Nearest railway station Airport from U.P.R.
సాధారణ నివాస స్థలమును నుండి బయలు దేరిన తేదీ
4. Date of departure from U.P.R. :
హైదరాబాదు చేరిన తేదీ ఉదయము / సాయంకాలము
5. Date of arrival in Hyderabad : Forenoon / Afternoon

(P.T.O.)

రోడ్డు మార్గములో సాధారణ నివాస స్థలము నుండి దగ్గర
రైల్వే స్టేషనుకు గల దూరము

కి.మీ.
Kilometers

6. Distance by road from Usual Place of
residence to nearest railway station

ప్రయాణము చేసినది రైలుమీదనా లేక మోటారు మీదనా ?

7. How Journey was performed by
Motor or by Rail ? :

సభ్యుడు సమావేశమునకు హాజరైన తేదీలు

8. Dates on which the member attended the
Meetings :

హైదరాబాదు నుండి బయలుదేరుటకు
ఉద్దేశింపబడిన తేదీ

ఉ . F.N. / సా. A.N.

9. Intended date of departure from
Hyderabad :

తిరుగు ప్రయాణము చేయు నుద్దేశింపబడుచున్నది.

మోటారు మీదనా లేక రైలుమీదనా

10. How the return Journey is intended
to be performed by Motor or by Rail ? :

చెల్లింపు హైదరాబాదులో జరుగవలయునా లేక ముఫస్సల్
ఖజనాలో జరుగ వలయునా ?

11. Whether payment is required at
Hyderabad or at mufassal treasury ? :

I had been to my usual place of residence

on A.N. and returned to Hyderabad

on F.N. please pay T.A.

or D.A. whichever is higher / lower :

✍
సభ్యుడు, తెలంగాణ విధాన సభ
Member,
Telangana Legislative Assembly

సభ్యుడు, తెలంగాణ విధాన సభ
Member, T.S.L.A.

CAR CERTIFICATE & RECEIPT

Certified that I have travelled Kms. by Car bearing No.
from (my UPR) to
i.e. nearest Railway Station / Airport to my UPR and from there by Train / Flight to **HYDERABAD**
to attend the meeting of the Committee on

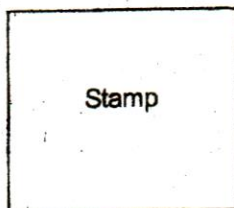
The return journey also is intended to be performed in the same manner.

Received by Cheque Rupees
..... from the Secretary, Telangana State Legislature, Hyderabad in payment of
Bill on account of TA & DA.


Signature.....

Member
Telangana Legislative Assembly.

1. Air for Single/Two fares @ Rs. each		* Details for Item 5
2. Railway fare for Single/Three AC2 Tier-Class Fares @ Rs. each		
Half/AC2 Tier-Class fare @ Rs. each		
3. Mileage for Kilometers @ Rs. 20.00 per K.M. (Tour) - @ Rs. 10.00 per K.M.		
4. Daily Allowance for days @ Rs. 1000=00 per K.M. Gross Claim		
5. *Deduct towards Rent/Electy./Water/LCC		
	Net Claim	
Rupees		I certify that, for the days for which daily allowance is claimed in this bills, I have attended the meetings.



సభ్యుడు, తెలంగాణ విధాన సభ
Member,
TELANGANA LEGISLATIVE ASSEMBLY

Counter signed for Rs.

(in words) Rupees

Assistant Secretary to
Telangana State Legislature.

FOR USE IN THE TREASURY

Pay Rs.

(Rupees

For Secretary to State Legislature.

Treasury Officer.

FOR USE IN THE ACCOUNTANT - GENERAL'S OFFICE

Total amount of Bill

Details of objection

Admitted

Disallowed.

Objected to

FORM -C (See Rule 9)

TRAVELLING ALLOWANCE BILL FORM FOR THE MEMBERS OF TELANGANA LEGISLATIVE ASSEMBLY **A**

DISTRICT		Name : Sri / Smt. Designation : Member of Telangana Legislative Assembly				This space is reserved for use in Treasury Officers and Accountant General's Office MONTH OF Vr. No. of Account No. of List of payment	
Usual place of residence		Head of Service					
Date		Place of departure	Place of arrival	Kms. for which mileage is claimed	Days of attendance at the meeting or halt at the place of meeting for which daily allowance is claimed	Purpose	Remarks
Departure	Arrival						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
						To attend the meeting of the Commt. on	

Instructions for preparing travelling allowances bill :-

- (1) Journeys of different kinds and journeys and halts should not be entered on the same line.
- (2) Number of Kilometers travelled should be entered in all cases of journeys by road or by boat.
- (3) Fractions of a Kilometer in the total of a bill for any one journey should not be charged for.
- (4) The departure or arrival should be indicated by adding along with the date the letters A.N. or F.N. representing afternoon or forenoon as the case may be.